

Declaration of Assets and Liabilities

Year **2025-2026**

I, **RAJU KUMAR**, Son of Late. Yogendra Mahto, aged Forty Nine years, belonging to Bihar Legislative Assembly secretariat's administrative cadre and presently working as **ASSISTANT SECTION OFFICER** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name SARITA SINHA(Wife)	Dependant-1 Name KAJAL KUMARI (Daughter)	Dependant-2 Name YASHIKA SINGH (Daughter)	Dependant-3 Etc. Name
(i)	Cash	20,000/-	30,000/-	10,000/-	5,000/-	N/A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Sbi Saving Act.50,000/- Sbi M.F.1,56,716/- Sahara India. 30,000/-	Sbi Saving Act. 20,000/- M.F.22,21,361/	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies	Nil	N/A	N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Contribution Lic :- 12,010/-Yly. 7,200/- Hly.	Lic 12,010/- Yly.	N/A	LIC 1,446/- (Monthly)	N/A
(v)	Motor Vehicles (Details of make, etc.)	NIL	NIL	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	Gold.15 gms Rs. 1,00000/- (Purchase Value approx.)	Gold. 110gm Rs. 8,32,000/- (Purchase Value approx.) 300 gm Silver	Diamond Earring Rs.35,000/ (approx)	Gold Earring Rs.20,000/- (approx)	N/A
(vii)	Other assets, such as values of claims / interests	Nil	NIL	N/A	N/A	N/A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to indicated]

Sr. No.	Description	Self	Spouse Name SARITA SINHA(Wife)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Muzaffarpur Village. 10 katha	Kolkata 2520 Sqr.Feet Bhopal 1 (Katta) Patna 840 (Sqr. fit)	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	R.K. Nagar Patna. (1 Katha) (1/2 Share)	N/A	N/A	N/A	N/A
(v)	Others (such as interest in property)	Tvs Apache 160 RTR (Bike)	N/A	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13.02.2026
(a)	(i) Loans from Banks	Sbi, Loan A/C No. 42304112302 IDBI Bank, Mortgage Loan A/C No. 2199675100000435	Rs. 1,307/- Rs. 61,04,595
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water.	Nil	Nil

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	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN:- AMHPK5266F	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	N/A	N/A

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

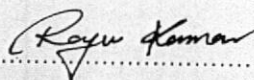
Date of Birth :- (DD/MM/YYYY)

Class/Group :-

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....

Name of Employee: Raju Kumar

Place: Patna

Designation: Assistant Section Officer

Date: 13.02.2026

Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.